The columns should be filled in neatly in capital letters.

The wording, no change or addition or any other person dependent on Government servant, in the name of any member of the family or in the name of any other person dependent on Government servant.

Note: In case where it is not possible to assess the value accurately, the approximation value in relation to present conditions may be indicated.

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**NOTES:**
- Includes short-term lease also.
- In case where the property is required to be filed in and submitted to every member of Class II (Group B and Group F) under Rule 13(3) of the Central Civil Services (Conduct) Rules, 1955.
- In the case of persons (permits) holding or otherwise with mortgage, Interest on such mortgage, lease, if not in own name.

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Ministry/Department/Office: 
Date of Birth: 06/06/1951

Statement of Immoveable Property Return for the Year 2013 (as on 31st March 2014)